

(घ) विभाग द्वारा इस प्रकार का रिकार्ड नहीं रखा जाता है।

(ङ) पदोन्नतियां वार्षिक गोपनीय रिपोर्टों के आधार पर की जाती हैं। इन रिपोर्टों को लिखते समय अधिकारी के कर-निर्धारण काय के स्तर तथा गुण का निववेचन, उसके द्वारा प्रयुक्त कानून तथा लेखा सम्बन्धी ज्ञान, जांच-पड़ताल करने की क्षमता, कार्य विकास, उत्साह, उपक्रम, निर्णय और औचित्य-भावना को दृष्टि में रख कर किया जाता है।

† (ऐसी अपीलों के अलग अंशों नहीं रखे जाते हैं जो 'लगभग स्वीकृत' होती हैं।

(ग) में दी गई संख्याओं में आंशिक रूप से स्वीकार की गई अपीलों भी शामिल हैं)

Energisation of Pumps

1548. Dr. Mahadeva Prasad: Will the Minister of Irrigation and Power be pleased to state the number of pumps installed for lift irrigation which have remained idle for want of power supply by the end of the current plan and the action taken to energise them?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): Complete information will be available only after the Third Five Year Plan is over. Eight States have reported that no pump for lift irrigation is likely to remain idle for want of power if they are not far away from the existing transmission lines.

Super-thermal Power Station in a Coal Area

1549. Dr. Mahadeva Prasad: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the proposal to have a super-thermal power station in the Bihar-West Bengal coal-field area has been abandoned; and

(b) if so, the reasons thereof?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) No.

(b) Does not arise.

Loan to Madhya Pradesh State

1550. Shri Hukam Chand Kachhavalya:
Dr. Chandrabhan Singh:

Will the Minister of Finance be pleased to state:

(a) whether representation has been received from the Government of Madhya Pradesh requesting for a ways and means advance of rupees two crores in order to help the State Government in financing relief work in the areas where scarcity conditions are prevailing; and

(b) if so, the extent of assistance so far given?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir.

(b) Rs. 1 crore, as loan, has been sanctioned so far.

Medium Irrigation Schemes in Kerala

1551. Shri Mohammed Koya: Will the Minister of Irrigation and Power be pleased to state:

(a) the medium irrigation schemes sanctioned for Kerala in view of the recent acute food shortage there;

(b) whether the Kootayi salt exclusion project is included in the sanctioned schemes; and

(c) if not, the reasons therefor?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) Following Third Plan medium schemes have been approved during the last 2 years:

1. Pamba
2. Kanzirapuzha
3. Kuttiadi
4. Chitturpuzha (Part A)
5. Pazhassi (Valapattanam).